

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/313(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	ARCHIT PROJECTS CONSULTANT PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES JHARKHAND
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Mr. Raju Mukherjee, CS]For the Petitioner
Ms. Bhagwati Sharma, CS]

O R D E R

1. Ld.Authorised representative for the petitioner present. None appears for RoC, West Bengal.
2. Await presence of RoC, West Bengal.
3. Post the matter on **18/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**